

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 124 of 2017

Dated: 23rd October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Rajasthan Rajya Vidyut Utpadan Nigam Ltd.

... Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s)

: Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-1

Mr. S. K. Agarwal

Mr. A. P. Sinha

Ms. Anubhuti Chaturvedi

Ms. Preeti A. for R-2 to 4

ORDER

Learned counsel for respondent Nos. 2 to 4 seeks two weeks more time to file reply. He may take steps to file the same on or before 07.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **13.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**